

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-35(ND)/17

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.01.2020**

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt. Ltd.

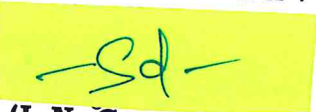
SECTION: 9 of IBC, 2016.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present :	Mr. Mukesh Kumar, Mr. Manish Kumar, Advocates for Liquidator		
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ORDER

CA 550/2020 is 8th progress report filed by the Liquidator for the quarter ended on 30th September, 2019. The same is taken on record. Ld. Counsel for the Liquidator further undertakes to file the Quarterly Report ending on 31st December, 2019 within 7 days.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)